

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF TRIBESMEN GRAPHICS PRIVATE LIMITED

| RELEVANT PARTICULARS | | |
|----------------------|---|---|
| 1. | Name of corporate debtor | TRIBESMEN GRAPHICS PRIVATE LIMITED |
| 2. | Date of incorporation of corporate debtor | 17/02/2012 |
| 3. | Authority under which corporate debtor is incorporated / registered | Registrar of Companies, Gujarat (ROC) at Ahmedabad. |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U93000GJ2012PTC069084 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | B-602, 6th Floor, ATMA House, Opp. Old RBI, Ashram Road, Ahmedabad 380009 |
| 6. | Insolvency commencement date in respect of corporate debtor | 23/01/2023 (Order Received on 25/01/2023) |
| 7. | Estimated date of closure of insolvency resolution process | 21/07/2023 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | DARSHAN BHARATBHAI PATEL IBBI/IPA-001/IP-P01579/2018-19/12442 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | 31, Vrindavan, Inquilab Society, Gulbai Tekra, Polytechnic, Ahmedabad 380 015 Email : ca.darshanbpatel@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | 505, 5th Floor, Sears tower, Gulbai Tekra, Panchwati, Ahmedabad 380006, Gujarat. Email: cirp.tgpl@gmail.com |
| 11. | Last date for submission of claims | 08/02/2023 (14 days from receipt of order) |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Not Applicable As Of Now |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | 1. 2. 3. Not Applicable As Of Now |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | a) Web link: https://ibbi.gov.in/home/downloads b) Not applicable |

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the **Tribesmen Graphics Private Limited** on **23/01/2023** vide order no. CP(IB) 216/NCLT/AHM/2022.

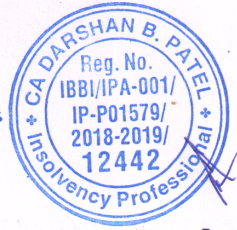
The creditors of **Tribesmen Graphics Private Limited**, are hereby called upon to submit their claims with proof on or before **08/02/2023** to the interim resolution professional at the address mentioned against entry No. 10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The financial creditor belonging to a class, as listed against the entry 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry no. 13 to act as authorised representative of the class in form CA.

Submission of false or misleading proofs of claim shall attract penalties.



A handwritten signature in blue ink, appearing to be "Darshan Bharatbhai Patel", written over a large 'X' mark.

Date :- 28/01/2023
Place :- Ahmedabad

Darshan Bharatbhai Patel
Interim Resolution Professional for Tribesmen Graphics Private Limited
Reg No : IBBI/IPA-001/IP-P01579/2018-2019/12442
AFA No: AA1/12442/02/171123/104835 valid till: 17.11.2023